

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **07.07.2026** (TUESDAY)

CHENNAI BENCH (**HYBRID MODE**)

**10:30 AM**

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 69/2026 For Condone Delay IA No. 913/2026 For Stay IA No. 914/2026 To Dispense with IA No. 915/2026	Allcargo Logistics Ltd Vs Neera and Children Trust & 2 Ors.	Mr. Jidesh Kumar	
2.	Comp App (AT) (CH) (Ins) No. 269/2026 For Stay IA No. 757/2026 For Condone Delay IA No. 758/2026 For Exemption IA No. 759/2026 For Urgent Hearing IA No. 760/2026	Shoukath Sherif Vs Jammu And Kashmir Bank Ltd & 2 Ors.	Ms. Abitha Banu	Mr. VV Sivakumar For Caveator

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 78/2026 For Exemption IA No. 218/2026 For Stay IA No. 219/2026 <b>(With Defects)</b>	P. Santhosh Sharma (Suspended Director of Lokaa Developer Pvt Ltd Vs Ramakrishnan Sadasivan, RP of Lokaa Developer Pvt Ltd & Anr	Mr. Kushal Bansal	
4.	Comp App (AT) (CH) (Ins) No. 297/2026 For Stay IA No. 845/2026 <b>(With Defects)</b>	The Assistant Commissioner of Central Tax and Central Excise Vs CA Jasin Jose & Anr.	Mr. PG Jayashankar	
5.	Comp App (AT) (CH) (Ins) No. 231/2026 For Condone Delay IA No. 897/2026 <b>(With defects)</b>	State Bank of India Vs Mallampati Madhu  <b>WITH</b>	Mr. Pranava Charan	

6.	Comp App (AT) (CH) (Ins) No. 232/2026 For Condone Delay IA No. 898/2026  <b>(With defects)</b>	State Bank of India Vs Nama Seetaiah  <b>WITH</b>	Mr. Pranava Charan	
7.	Comp App (AT) (CH) (Ins) No. 233/2026 For Condone Delay IA No. 899/2026  <b>(With defects)</b>	State Bank of India Vs Kamma Srinivasa Rao	Mr. Pranava Charan	
8.	Comp App (AT) (CH) (Ins) No. 128/2026  <b>(With Defects)</b>	Handum Industries Ltd & Anr. Vs Omkara Assets Reconstruction Pvt Ltd & 2 Ors. <b>WITH</b>	Ms. K Jayasudha	
9.	Comp App (AT) (CH) (Ins) No. 129/2026  <b>(With Defects)</b>	Handum Industries Ltd & Anr. Vs Omkara Assets Reconstruction Pvt Ltd & 2 Ors.	Ms. K Jayasudha	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	Comp App (AT) (CH) No. 42/2024 For Stay IA No. 735/2024	Vijaya Hospitality and Resorts Ltd Vs Saira Thampi Krishna & 9 Ors	Mr. CV Shailandran	Mr. K Shaj R1-R3 Mr. Roshan Atiq R4 R6 R9 R10
11.	Comp App (AT) (CH) (Ins) No. 262/2025 For Directions IA No. 744/2025	Aadarsh Surana Suspended Director and Prospective Resolution Appellant of Amar Prakaash Developers Pvt Ltd Vs JM Financial Credit Solution Pvt Ltd & 2 Ors	Mr. Pawan Jhabakh	Mr. Chethan Sagar R1 Mr. R Sivaraman R2
12.	IA No. 1588/2025 (For Intervention) in Comp App (AT) (CH) (Ins) No. 561/2025	State Bank of India Vs RCK Vallal (Deceased During the course of PIRP), Rep by C Sivasankaran	Mr. ML Ganesh	Ms. N Madhusruthi
13.	IA No. 299/2026 (For Condone Delay) IA No. 431/2026 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 99/2026 For Stay IA No. 297 & 298/2026	Principal Commissioner of Customs Vs Rajendra Prasad Tak Former Liquidator of KVK Nilachal Power Pvt Ltd & 3 Ors.  <b>WITH</b>	Mr. Sai Srujan Tayi	Mr. Surya Teja SS Nalla R2

14.	IA No. 301/2026 (For Condone Delay) IA No. 432/2026 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 100/2026 For Stay IA No. 300/2026	Principal Commissioner of Customs Vs UCO Bank & 4 Ors.	Mr. Sai Srujan Tayi	Mr. Surya Teja SS Nalla R1
15.	Comp App (AT) (CH) (Ins) No. 584/2025 For Stay IA No. 1654 /2025 To Dispense with IA No. 1656 /2025 For Direction IA No. 1657/2025	S. Vasudevan Suspended Director of Ozone Homes Pvt Ltd Vs IDBI Trusteeship Services Limited & Anr	Mr. Chandramouli Prabhakar	Mr. Ritesh Kumar Mr. Amir Bavani R2
16.	Comp App (AT) (CH) (Ins) No. 102/2026 For Exemption IA No. 307 & 309/2026 For Stay IA No. 308/2026	Gulam Mustafa Enterprises Pvt Ltd Vs Piramal Enterprises Ltd	Mr. Arjun Rao	Mr. Bendi Raviteja

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	Comp App (AT) (CH) No. 26/2025 For Stay IA No. 430/2025 For Direction IA No. 431/2025 For Additional Docs. IA No. 432 & 483/2025	Kandimalla Bhaskar Vs Amaravathi Textiles Pvt Ltd & 32 Ors.	Mr. Anant Merathia	
18.	Comp App (AT) (CH) No. 83/2025 For Stay IA No. 794/2025 For Interim Relief IA No. 795/2025 Delay in refiling IA No. 796/2025	Kandimalla Gowri Raja Rajeswari & Anr. Vs Geetha Cotton Mills Pvt Ltd & 22 Ors.  <b>WITH</b>	Mr. Anant Merathia	Mr. RS Sravan Kumar R1
19.	Comp App (AT) (CH) No. 86/2025 For Stay IA No. 808/2025 Delay in refiling IA No. 809/2025 For Interim Relief IA No. 810/2025	Kandimalla Gowri Raja Rajeswari & Anr. Vs Green Thumb Agro Pvt Ltd & 8 Ors.	Mr. Anant Merathia	Mr. RS Sravan Kumar R1 R2 R4
20.	Restoration (AT) No. 11/2026 <b>(With Defects)</b> in Comp App (AT) (CH) (Ins) No. 57/2026 Leave to file IA No. 144 & 147/2026 For Condone Delay IA No. 145/2026 To dispense with IA No. 146/2026 <b>(With Defects)</b>	Commissioner Of Customs (Preventive) Vs Thiru Arooran Sugars Ltd, Rep by its Liquidator & 2 Ors.	Mr. Rajendran Raghavan	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21.	TA (AT) No. 262/2021 (Comp App (AT) No. 01/2020)	Adita Bio Sys Pvt Ltd & 3 Ors. Vs Suhas Yeled Sharanabasappa & Anr.	Mr. CS Naman G Josh	
22.	Comp App (AT) (CH) (Ins) No. 164/2023 For Stay IA No. 537/2023	AR Transport & 20 Ors Vs Nirav Kirit Pujara, RP for Andhra Cements Ltd & 4 Ors	Mr. K Ravindranath	Ms. D Sangamithra R1 Mr. Anirudh Krishnan R2 Mr. Ashwin Shanbhag R4 Ms. Keerthikiran Murali- R5
23.	Comp App (AT) (CH) (Ins) No. 213/2023	Omkara Assets Reconstruction Pvt Ltd Vs Butchi Venkata Ramana Murthy Vadavalli, Erstwhile Director of Vasavi Industries Ltd & 3 Ors	Mr. T Ravichandran	Mr. Sandeep Bajaj R1
24.	Comp App (AT) (CH) (Ins) No. 408/2024 For Stay IA No. 1113/2024 For Additional docs IA No. 1114/2024	Ch. VN Raghurama Gupta, Shareholder, Promoter and Suspended Director of Ceasan Glass Pvt Ltd Vs Ceasan Glass Pvt Ltd & 2 Ors	Dr. SV Rama Krishna	Mr. VVSN Raju R2 Mr. Ankit Singal R3
25.	Comp App (AT) (CH) (Ins) No. 180/2024 For Stay IA No. 491/2024	Punjab National Bank Rep by its AGM, PV Lakshmi Narayanan Vs Pankaj Srivatsava & Anr	Mr. Varun Srinivasan	Mr. Abhishek Anand R1 Ms. Krutika Raghavan R2
26.	Comp App (AT) (CH) (Ins) No. 185/2024 For Stay IA No. 504/2024	Reena Paul Vs Jasin Jose & Anr. <b>WITH</b>	Mr. Anil Relwani	Mr. Ashwin Shanbhag R1 Mr. Keerthikiran Murali R2
27.	Comp App (AT) (CH) (Ins) No. 186/2024 For Stay IA No. 505/2024	KG Paul Vs Jasin Jose & Anr. <b>WITH</b>	Mr. Anil Relwani	Mr. Ashwin Shanbhag R1 Mr. Keerthikiran Murali R2
28.	Comp App (AT) (CH) (Ins) No. 187/2024 For Stay IA No. 506/2024	Annu Mathew Vs Jasin Jose & Anr. <b>WITH</b>	Mr. Anil Relwani	Mr. Ashwin Shanbhag R1 Mr. Keerthikiran Murali R2
29.	Comp App (AT) (CH) (Ins) No. 188/2024 For Stay IA No. 507/2024	John Zacharia Vs Jasin Jose & Anr. <b>WITH</b>	Mr. Anil Relwani	Mr. Ashwin Shanbhag R1 Mr. Keerthikiran Murali R2

30.	Comp App (AT) (CH) (Ins) No. 189/2024 For Stay IA No. 508/2024	Mathew John Vs Jasin Jose & Anr	Mr. Anil Relwani	Mr. Ashwin Shanbhag R1 Mr. Keerthikiran Murali R2
31.	Comp App (AT) (CH) (Ins) No. 205/2024 For Exemption IA No. 560 & 561/2024	Eltech Transformers Pvt Ltd Vs Lanarsy Infra Ltd	Ms. H Mubena Almas	Mr. S Chakrapani
32.	Comp App (AT) (CH) (Ins) No. 238/2024 For Stay IA No. 629/2024	Ravi Srinivas S Erstwhile Managing Director, Super Agri Seeds Pvt Ltd Vs Kiran Gubba, Director, Gubba Cold Storage Pvt Ltd & Anr	Mr. TK Bhaskar	Mr. Anuj Raj- R1 Mr. Pranava Charan R2
33.	Comp App (AT) (CH) (Ins) No. 356/2024 For Stay IA No. 530/2025	State Bank of India & 3 Ors Vs Aneetha Subramaniam RP of Karur KCP Packkagins Ltd & Anr	Mr. R Imayavaramban A1 Mr. T Ravichandran A2-A4	Mr. Avinash Krishnan Ravi- R1 Mr. H Karthik Seshadri R2
34.	Comp App (AT) (CH) No. 129/2025 For Exemption IA No. 1439 & 1440/2025	Jaber Abdul Wahab & 2 Ors Vs TP Anilkumar & 3 Ors. <b>WITH</b>	Mr. Edward James	Ms. Shruti Khanijow R1-R4
35.	Comp App (AT) (CH) No. 130/2025 For Exemption IA No. 1442/2025 For Direction IA No. 1828/2025 For Direction IA No. 811/2026	Pulikkal Veetil Abdul Wahab Vs TP Anilkumar & 3 Ors. <b>WITH</b>	Mr. Edward James	Ms. Shruti Khanijow R1-R4
36.	Comp App (AT) (CH) No. 131/2025 For Exemption IA No. 1444/2025	Indus Motor Company Private Limited & Anr. Vs TP Anilkumar & 3 Ors. <b>WITH</b>	Ms. Rupal Bhatia	Ms. Shruti Khanijow R1-R4
37.	Comp App (AT) (CH) No. 132/2025 For Exemption IA No. 1454/2025	Ajmal Abdul Wahab & Anr. Vs TP Anilkumar & 3 Ors	Mr. Edward James	Ms. Shruti Khanijow R1-R4
38.	Comp App (AT) (CH) No. 126/2025	Sri Rama Murthy Velaga Vs Sri Mathangi Matha Agros Pvt Ltd & 6 Ors.	Mr. Shivam Grover, PCS	Ms. Janani Shankar R1-R3
39.	Comp App (AT) (CH) (Ins) No. 172/2025 For Stay IA No. 459/2025	Oriental Extractions Pvt Ltd Vs CA Jasin Jose, Erst. RP of SD Pharmacy Pvt Ltd & 3 Ors <b>WITH</b>	Mr. R Surendran	Mr. Akhil Suresh R1 Mr. Bhagavath Krishnan R3
40.	Comp App (AT) (CH) (Ins) No. 173/2025	Oriental Extractions Pvt Ltd Vs CA Jasin Jose, Erst. RP of SD Pharmacy Pvt Ltd & 3 Ors	Mr. R Surendran	Mr. Akhil Suresh R1 Mr. Bhagavath Krishnan R3

41.	Comp App (AT) (CH) (Ins) No. 261/2025 To dispense with IA No. 742/2025	KGR Constructions Pvt Ltd Vs K Murali Krishna Prasad, Liquidator of ISR Infra Pvt Ltd	Mr. Anant Merathia	Ms. JVL Bharati
42.	Comp App (AT) (CH) (Ins) No. 615/2025 For Stay IA No. 1712/2025	Southern Power Distribution Company of Telangana Limited (TSSPDCL) Vs G. Murali, RP of BTT Industries Pvt Ltd	Mr. Adithya Reddy	
43.	Comp App (AT) (CH) No. 04/2026 For Stay IA No. 108/2026	Whispering Kera Ecological Homestay Pvt Ltd. & Anr. Vs Isabelle Fabienne Perret-Gentil & Anr.	Mr. Bijoy P Pulipra	Mr. Sanjay Vashishtha R1
44.	Comp App (AT) (CH) (Ins) No. 250/2026 For Direction IA No. 695/2026	Lakshminarasimha Oil Mills Pvt Ltd & Anr. Vs Northern Power Distribution Company of Telangana Ltd (TGNDPCL)	Mr. Bendi Raviteja	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
45.	Comp App (AT) (CH) (Ins) No. 10/2022 For Stay IA No. 23/2022	Punjab National Bank & Anr. Vs Vijay Kumar Gunda, Liquidator of Farmers Pulse Pvt Ltd & Anr	Mr. Varun Srinivasan	Mr. NP Vijaykumar R1
46.	Comp App (AT) (CH) No. 56/2022	Arunoday Life Spaces Pvt Ltd Vs Rege Engredea Pvt Ltd & 3 Ors.	Mr. Y Suryanarayana	Mr. Aashish Jain Lunia R1-R3
47.	Comp App (AT) (CH) (Ins) No. 266/2022	Sree Vanamali Agro Farm Pvt Ltd & 4 Ors Vs Viswaroopi Energy Pvt Ltd <b>WITH</b>	Mr. PBA Srinivasan	Mr. Y Suryanarayana
48.	Comp App (AT) (CH) (Ins) No. 267/2022	Sri Kalyana Chakravarthy Educational Memorial Trust Vs LEPL Ventures Pvt Ltd <b>WITH</b>	Mr. PBA Srinivasan	Mr. Y Suryanarayana
49.	Comp App (AT) (CH) (Ins) No. 294/2022	Sri Kalyana Chakravarthy Educational Memorial Trust Vs Swarna Bhaskar Holdings Pvt Ltd <b>WITH</b>	Mr. PBA Srinivasan	Mr. Y Suryanarayana

50.	Comp App (AT) (CH) (Ins) No. 296/2022	Sree Vaibhavi Infrastructures Pvt Ltd & 3 Ors. Vs LEPL People Tech Pvt Ltd  <b>WITH</b>	Mr. PBA Srinivasan	Mr. Y Suryanarayana
51.	Comp App (AT) (CH) (Ins) No. 297/2022	Sree Vaibhavi Infrastructures Pvt Ltd Vs Medipro Edu Management Pvt Ltd	Mr. PBA Srinivasan	Mr. Y Suryanarayana
52.	Comp App (AT) (CH) No. 13/2024 To Adv. Hg. IA No. 1548/2025	BRS Health and Research Institute Pvt Ltd Vs Dr. Bavaguthu Raghuram Shetty & 2 Ors	Mr. K Gaurav Kumar	Ms. I. Kalavani, PCS R1-R3
53.	Comp App (AT) (CH) (Ins) No. 112/2024 For Stay IA No. 300/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Seven Hills Healthcare & Anr.  <b>WITH</b>	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag R1 Juris Corp- R2
54.	Comp App (AT) (CH) (Ins) No. 200/2024 For Exemption IA No. 545/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Seven Hills Healthcare Pvt Ltd & 2 Ors.  <b>WITH</b>	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag R1 Juris Corp & Mr. Avinash Krishnan Ravi- R2 Mr. Abhishek Jenasenan- R3
55.	Comp App (AT) (CH) (Ins) No. 216/2024 For Exemption IA No. 578/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Seven Hills Healthcare Pvt Ltd & 2 Ors  <b>WITH</b>	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag R1 Juris Corp & Mr. Avinash Krishnan Ravi- R2 Mr. Abhishek Jenasenan- R3
56.	Comp App (AT) (CH) (Ins) No. 236/2024 For Stay IA No. 627/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Seven Hills Healthcare Pvt Ltd & Anr.  <b>WITH</b>	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag R1 Mr. Avinash Krishnan Ravi- R2
57.	Comp App (AT) (CH) (Ins) No. 237/2024 For Stay IA No. 628/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Seven Hills Healthcare Pvt Ltd  <b>WITH</b>	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag
58.	Comp App (AT) (CH) (Ins) No. 462/2024 For Stay IA No. 1261/2024	Jitendra Das Maganti Vs Abhilash Lal, RP of Seven Hills Healthcare Pvt Ltd	Mr. Dwarakesh Prabhakaran	Mr. Ashwin Shanbhag

## INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:  
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: [itsupport.chennai@nclat.gov.in](mailto:itsupport.chennai@nclat.gov.in) , [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:  
**VC Support** – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),  
or through email on **e-mail ID:** [itsupport.chennai@nclat.gov.in](mailto:itsupport.chennai@nclat.gov.in) , [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)

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By the order of Hon’ble Member (Judicial)

Chennai Bench

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